

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 527 OF 2008
BEFORE THE REGISTRAR ASHOK MENON

UNION OF INDIA & ORS.

Appellant (s)

VERSUS

KAILASH NATH CHAUDHARY

Respondent(s)

(With prayer for interim relief and office report)

Date: 15/05/2009 This Appeal was called on for hearing today.

For Appellant(s)

Mr. V.K. Verma,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Statement of Cases has not been filed by the Counsel for the Appellant. The Registry may take appropriate steps as per rule.

aa

(ASHOK MENON)
Registrar